

STATEMENT-II

DETAILS OF RATES PAYABLE TO CONTRACTORS FOR PACKING AND DISTRIBUTION OF THE BILLS IN RESPECT OF DELHI TELEPHONES

(Rs. per thousand bills)

	1994-95 & 95-96	1996-97
1. Mailing Agents (without separation of bills)	Rs. 63.50	Rs. 63.50
2. Separation of bills and Mailing	—	Rs. 77.00
3. Private Couriers for South Area	Rs. 1450.00	Rs. 1450.00

NOTE : The contract for the private courier has expired in respect of Delhi Telephones.

STATEMENT-III

DETAILS OF RATES PAYABLE TO THE CONTRACTORS FOR PACKING OF THE BILLS IN J & K CIRCLE

- (i) 14 paise per bill for non STD bills.
- (ii) 23 paise per bill for STD with detailed bills.
- (iii) Stitching and packing material to be supplied by the contractor.

[English]

Welfare Schemes for Economically Weaker Sections

*566. SHRI BHAGWAN SHANKAR RAWAT :
SHRI GIRDHARI YADAV :

Will the Minister of WELFARE be pleased to state :

(a) the details of welfare schemes introduced by the Union Government for economically weaker sections alongwith the allocations made therefor during each of the last three years, State/UT-wise;

(b) whether the funds allocated for implementation of schemes have not been fully utilised;

(c) if so, the reasons therefor; and

(d) the number of families proposed to be benefitted and the number out of them actually benefitted under these schemes during the above period ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) :

Economically Weaker Sections**1. Scheduled Castes Development**

(a) to (d) For the welfare and development of Scheduled Castes there are 14 schemes, out of which 10 are centrally sponsored schemes and 4 are central sector schemes. The centrally sponsored schemes include 1) Assistance to Scheduled Castes Development Corporation, 2) Liberation and Rehabilitation of Scavengers, 3) Post Matric Scholarship, 4) Pre Matric Scholarship, 5) Book Banks, 6) Girls Hostel, 7) Boys Hostel, 8) Coaching and Allied Scheme, 9) Upgradation of Merit and 10) PCR/Atrocities. The central sector schemes include 1) Special Central Assistance to SCP, 2) National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, 3) Aid to Voluntary Organisations (NGOs) and Research and Training.

Under the Centrally Sponsored Schemes matching assistance has to be provided by the States. The Central Sector Schemes are fully funded from the Central budget.

In respect of central assistance to the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC), there is no earmarking of funds to the States. The NSFDC releases the sums through the State channelising agencies based on the proposals received from them. Like-wise, in respect of assistance to voluntary organisations (NGOs), releases are not made State-wise but directly to NGOs. In respect of the scheme of Research and Training, no direct releases are being made to the States. Under this scheme grant-in-aid is given to research organisations and universities.

Statements indicating release, utilisation and non-utilisation in respect of the 10 Centrally Sponsored Schemes and one central sector scheme (SCA to SCP) for the last 3 years are given in statements I to XI. The reasons for non-utilisation include non-receipt of complete proposals from States and inadequate matching shares.

STATEMENT-I

NAME OF THE SCHEME : SCHEDULED CASTES DEVELOPMENT CORPORATIONS (SCDCs)

(Rs. in lakhs)

S. No.	Name of the State	Central Assistance Released		
		1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	575.52	577.33	575.67
2.	Assam	22.10	24.02	30.74
3.	Bihar	113.52	Nil	57.64
4.	Gujarat	96.07	17.82	15.10
5.	Haryana	169.31	75.31	49.00

1	2	3	4	5	1	2	3	4	5
6.	Himachal Pradesh	53.43	40.43	70.14	17.	Uttar Pradesh	238.77	282.32	Nil
7.	Jammu & Kashmir	61.00	86.47	44.00	18.	West Bengal	200.55	233.29	254.43
8.	Karnataka	212.35	310.21	585.31	19.	Chandigarh	4.80	4.32	24.00
9.	Kerala	124.20	79.20	84.13	20.	Delhi	57.65	62.45	96.07
10.	Madhya Pradesh	57.66	51.88	44.19	21.	Pondicherry	21.13	4.80	9.60
11.	Maharashtra	138.16	56.97	600.00	22.	Goa	49.96	13.45	13.45
12.	Orissa	59.22	28.82	96.05	23.	Daman & Diu and Dadra & Nagar Haveli	17.75	17.75	37.47
13.	Punjab	14.13	28.82	69.20			2934.00	2200.00	3100.00
14.	Rajasthan	18.60	9.80	74.95					
15.	Tamil Nadu	318.50	186.54	268.96					
16.	Tripura	99.50	—	Nil					

NOTE: No instance of unspent balance has been reported in respect of this scheme.

STATEMENT-II

NAME OF THE SCHEME : NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS

(Rs. in lakhs)

S.No.	Name of State/ U.T.	1993-94			1994-95			1995-96		
		Funds released	Expenditure	Unspent balance	Funds released	Expenditure	Unspent balance	Funds released	Expenditure	Unspent balance
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	459	Nil	59.1	52.1	N.A.	400	—	—	—
2.	Assam	—	—	N.A.	—	—	N.A.	—	—	—
3.	Bihar	—	—	N.A.	—	—	N.A.	—	—	—
4.	Gujarat	200	—	N.A.	—	—	N.A.	—	—	—
5.	Haryana	714	Revali- dated	N.A.	—	—	N.A.	—	—	—
6.	Himachal Pradesh	Not due	15	235	—	—	N.A.	—	—	—
7.	Jammu & Kashmir	Not due	Revali- dated	N.A.	—	—	N.A.	—	—	—
8.	Karnataka	Not due	399	N.A.	400	—	N.A.	—	—	—
9.	Kerala	Not due	—	N.A.	—	11	N.A.	—	—	—
10.	Madhya Pradesh	1226	1159	67	1589	1796	NIL	2018	—	—
11.	Maharashtra	378	190	878	500	399	979	580	—	—
12.	Orissa	119	125	N.A.	—	—	N.A.	256	—	—
13.	Punjab	Not due	—	245	—	40	204	255	—	—
14.	Rajasthan	227	62	N.A.	—	N.A.	N.A.	686	—	—
15.	Tamil Nadu	Not due	—	431	244	Revalidated	N.A.	1385	—	—
16.	Uttar Pradesh	3763	675	4077	4505	3501	5081	3813	—	—
17.	West Bengal	—	—	N.A.	—	N.A.	N.A.	—	—	—
18.	Delhi	Not due	—	N.A.	—	—	N.A.	—	—	—
19.	Pondicherry	—	—	N.A.	—	—	N.A.	—	—	—
20.	Nagaland	11	—	N.A.	—	—	N.A.	—	—	—
21.	Meghalaya	—	—	N.A.	—	—	N.A.	—	—	—

NOTE: Releases were made to the States/U.Ts. w.e.f. 1991-92. Hence, expenditure were met out of the previous releases also. Even though fresh releases were not made in a few cases.

STATEMENT-III**CENTRALLY SPONSORED SCHEME OF POST MATRIC SCHOLARSHIP TO STUDENTS
BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES**

(Rs. in lakhs)

S.N.	State/UT	1993-94			1994-95			1995-96		
		Central Assistance			Central Assistance			Central Assistance		
		Provided	Utilised	Un-Utilised	Pro-vided	Utilised	Un-Utilised	Pro-vided	Uti-lised	Un-utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1079.518	1124.44	Nil	1391.69	1662.28	Nil	2709.75	N.A.	N.A.
2.	Assam	356.079	Nil	356.079	670.96	Nil	670.96	1296.94	N.A.	N.A.
3.	Bihar	890.748	Nil	890.748	1341.75	351.00	990.75	990.75	N.A.	N.A.
4.	Goa	0.98	0.36	0.62	1.52	0.11	1.41	1.81	0.45	1.30
5.	Gujarat	374.421	621.95	Nil	519.71	384.27	135.44	898.19	N.A.	N.A.
6.	Haryana	70.00	65.55	5.45	80.00	19.58	60.42	131.12	N.A.	N.A.
7.	Himachal Pradesh	14.558	5.00	9.558	13.40	8.04	5.36	19.74	N.A.	N.A.
8.	Jammu & Kashmir	30.21	27.39	2.82	65.21	38.83	26.38	106.21	N.A.	N.A.
9.	Karnataka	1098.877	804.187	294.69	1126.69	823.73	502.96	1381.78	N.A.	N.A.
10.	Kerala	149.274	17.488	181.786	193.00	67.80	125.20	166.49	N.A.	N.A.
11.	Madhya Pradesh	564.77	582.82	Nil	707.18	664.40	42.78	863.67	N.A.	N.A.
12.	Maharashtra	1222.847	1295.84	Nil	1997.92	1641.07	356.85	2914.05	N.A.	N.A.
13.	Manipur	54.26	77.56	Nil	92.26	115.47	Nil	204.57	N.A.	N.A.
14.	Meghalaya	88.169	89.571	Nil	141.88	141.19	0.69	97.29	N.A.	N.A.
15.	Mizoram	165.42	113.42	52.00	202.42	101.73	160.09	223.09	N.A.	N.A.
16.	Nagaland	196.973	62.60	134.373	130.07	105.43	28.94	272.37	277.29	Nil
17.	Orissa	464.00	486.38	Nil	291.20	317.26	Nil	715.29	N.A.	N.A.
18.	Punjab	147.66	78.71	68.95	142.75	100.00	42.75	279.80	N.A.	N.A.
19.	Rajasthan	374.21	247.33	126.88	438.56	416.10	22.46	687.86	N.A.	N.A.
20.	Sikkim	4.335	Nil	4.335	3.22	Nil	3.22	3.22	N.A.	N.A.
21.	Tamil Nadu	588.65	642.25	Nil	724.54	702.14	22.40	715.40	N.A.	N.A.
22.	Tripura	57.781	71.183	Nil	25.61	14.93	10.68	93.04	N.A.	N.A.
23.	Uttar Pradesh	645.248	296.527	348.721	735.68	720.26	15.42	1685.24	N.A.	N.A.
24.	West Bengal	372.627	115.78	256.847	233.84	98.52	135.32	770.61	N.A.	N.A.
25.	A&N Islands	1.30	0.596	0.704	0.75	0.47	0.28	1.28	N.A.	N.A.
26.	Daman & Diu	2.562	1.188	1.374	1.60	1.09	0.51	2.64	0.37	2.27
27.	Dadra & Nagar Haveli	3.13	3.06	0.07	3.50	3.12	0.38	5.68	3.94	1.74
28.	Delhi	17.313	Nil	17.313	17.313	Nil	17.313	17.313	N.A.	N.A.
29.	Pondicherry	9.00	9.35	Nil	10.95	14.10	Nil	22.88	N.A.	N.A.
30.	Guwahati Project	3.00	1.068	1.932	2.00	1.21	0.79	3.00	2.08	0.92

STATEMENT-IV

CENTRALLY SPONSORED SCHEME OF PREMATRIC SCHOLARSHIP TO THE CHILDREN OF THOSE ENGAGED IN UNCLEAN OCCUPATIONS

(Rs. in lakhs)

S.No.	State/UT	1993-94			1994-95			1995-96		
		Central Assistance			Central Assistance			Central Assistance		
		Provided	Utilised	Un-Utilised	Pro-vided	Utilised	Un-Utilised	Pro-vided	Uti-lised	Un-utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	57.07	31.93	25.14	96.97062	67.57	29.40062	101.38425	44.69	56.69425
2.	Assam	24.00	Nil	24.00	24.00	Nil	24.00	24.00	N.A.	N.A.
3.	Bihar	78.57	16.51	62.06	22.00	Nil	22.00	84.46	N.A.	N.A.
4.	Gujarat	48.24	20.80	27.44	72.40	190.15	Nil	198.38975	N.A.	N.A.
5.	Haryana	50.94	26.97	23.97	38.50331	39.57831	Nil	53.74081	N.A.	N.A.
6.	Himachal Pradesh	4.40	1.90	2.50	6.003	Nil	6.003	6.003	N.A.	N.A.
7.	Jammu & Kashmir	Nil	0.27	Nil	6.01825	0.775	5.24325	5.95125	N.A.	N.A.
8.	Karnataka	7.09	0.64	6.45	7.27675	2.63475	4.642	9.6775	N.A.	N.A.
9.	Kerala	16.11	0.99	15.12	15.1175	2.908	12.2095	12.2095	N.A.	N.A.
10.	Madhya Pradesh	194.98	100.56	94.42	216.18	162.545	53.635	206.74	256.46	Nil
11.	Maharashtra	32.70	19.44	13.26	42.96475	22.60	20.36475	48.63425	N.A.	N.A.
12.	Meghalaya	0.225	Nil	0.225	0.225	Nil	0.225	0.225	N.A.	N.A.
13.	Orissa	7.14	3.22	3.92	5.91975	3.40268	2.51707	5.00	N.A.	N.A.
14.	Punjab	154.43	35.66	118.77	118.76850	61.16797	57.60053	91.33919	N.A.	N.A.
15.	Rajasthan	96.89	36.98	59.91	97.69	62.195	34.495	99.315	N.A.	N.A.
16.	Sikkim	Nil	Nil	Nil	0.55	0.55	Nil	0.50	N.A.	N.A.
17.	Tamil Nadu	23.32	19.48	3.84	61.11975	33.62653	272.8547	59.906	N.A.	N.A.
18.	Tripura	12.70	12.21	0.49	12.60625	10.85	1.75625	14.53275	N.A.	N.A.
19.	Uttar Pradesh	83.86	83.86	Nil	166.3125	72.29	94.0225	162.15747	162.96623	0.7987
20.	West Bengal	6.54	Nil	6.54	7.54175	0.6275	6.91425	6.91425	N.A.	N.A.
21.	Delhi	12.60	12.60	Nil	Nil	19.095	Nil	27.4715	N.A.	N.A.
22.	A. and N. Islands	0.405	Nil	0.405	8.10	Nil	0.10	Nil	N.A.	N.A.

STATEMENT-V

NAME OF THE SCHEME : BOOK BANK FOR SCs & STs

(Rs. in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised
		3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	70.50	70.50	Nil	43.39	43.39	Nil	73.80	Utilisation Certificates not yet received	
2.	Assam	5.78	5.78	Nil	3.00	3.00	Nil	3.00		
3.	Bihar	9.91	9.91	Nil	16.99	16.99	Nil	5.00		
4.	Gujarat	0.05	0.05	Nil	10.61	10.61	Nil	7.33		
5.	Goa	0.25	0.25	Nil	0.17	0.17	Nil	0.39		
6.	Himachal Pradesh	0.61	0.61	Nil	0.38	0.38	Nil	1.53		

1	2	3	4	5	6	7	8	9	10	11
7.	Haryana	5.85	5.85	Nil	3.00	3.00	Nil	3.00	Utilisation Certificates not yet received.	
8.	Jammu and Kashmir	0.13	0.13	Nil	1.59	1.59	Nil	2.91		
9.	Karnataka	4.87	4.87	Nil	9.52	9.52	Nil	10.19		
10.	Kerala	13.58	13.58	Nil	7.00	7.00	Nil	7.56		
11.	Maharashtra	20.49	20.49	Nil	35.54	35.54	Nil	29.22		
12.	Madhya Pradesh	36.90	36.90	Nil	42.14	42.14	Nil	33.87		
13.	Manipur	0.72	0.72	Nil	0.35	0.35	Nil	—		
14.	Orissa	8.86	8.86	Nil	10.16	10.16	Nil	11.01		
15.	Punjab	2.66	2.66	Nil	4.33	4.33	Nil	4.33		
16.	Rajasthan	10.00	10.00	Nil	15.00	15.00	Nil	9.97		
17.	Tamil Nadu	29.48	29.48	Nil	31.74	31.74	Nil	40.40		
18.	Tripura	1.03	1.03	Nil	0.87	0.87	Nil	0.25		
19.	Uttar Pradesh	103.09	103.09	Nil	54.00	54.00	Nil	15.00		
20.	West Bengal	2.98	2.98	Nil	1.50	1.50	Nil	—		
21.	Chandigarh	0.25	0.25	Nil	—	—	—	—		
22.	Delhi	2.49	2.49	Nil	3.69	3.69	Nil	3.99		
23.	Daman & Diu	0.38	0.38	Nil	0.22	0.22	Nil	0.28		
24.	Pondicherry	1.72	1.72	Nil	1.00	1.00	Nil	0.25		
25.	Dadra & Nagar Haveli	—	—	—	—	—	—	0.84		

STATEMENT-VI

NAME OF THE SCHEME : GIRLS' HOSTELS FOR SCHEDULED CASTES

(Rs. in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	310.31	310.31	Nil	489.68	489.68	Nil	200.85	Utilisation certificates are yet to be received.	
2.	Assam	—	—	—	9.00	9.00	—	9.00		
3.	Bihar	40.00	40.00	Nil	—	—	—	—		
4.	Gujarat	15.06	15.06	Nil	—	—	—	14.13		
5.	Jammu and Kashmir	—	—	—	2.10	2.10	Nil	—		
6.	Karnataka	3.09	3.09	Nil	64.39	64.39	Nil	37.50		
7.	Kerala	25.03	25.03	Nil	—	—	—	23.51		
8.	Maharashtra	56.43	56.53	Nil	—	—	—	—		
9.	Madhya Pradesh	0.64	0.64	Nil	—	—	—	—		
10.	Manipur	2.32	2.32	Nil	6.54	6.54	Nil	—		
11.	Orissa	38.76	38.76	Nil	41.40	41.40	Nil	49.59		
12.	Punjab	1.00	1.00	Nil	3.30	3.30	Nil	3.00		
13.	Rajasthan	5.05	5.05	Nil	—	—	—	12.78		
14.	Tamil Nadu	50.55	50.55	Nil	—	—	—	100.00		
15.	Tripura	1.68	1.68	Nil	3.59	3.59	Nil	84.00		
16.	Uttar Pradesh	15.77	15.77	Nil	—	—	—	31.82		
17.	West Bengal	33.87	33.87	Nil	—	—	—	53.70		

STATEMENT-VII

NAME OF THE SCHEME : BOYS' HOSTELS FOR SCHEDULED CASTES

(Rs. in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	181.98	181.98	Nil	—	—	—	198.90		Utilisation certificates are yet to be received.
2.	Assam	—	—	—	—	—	—	9.00		
3.	Bihar	70.77	70.77	Nil	—	—	—	—		
4.	Gujarat	39.50	39.50	Nil	—	—	—	65.16		
5.	Haryana	—	—	—	—	—	—	1.82		
6.	Jammu & Kashmir	0.14	0.14	Nil	—	—	—	3.15		
7.	Karnataka	108.68	108.68	Nil	174.25	174.25	Nil	324.45		
8.	Kerala	6.96	6.96	Nil	—	—	—	—		
9.	Maharashtra	68.24	68.24	Nil	—	—	—	93.83		
10.	Madhya Pradesh	—	—	—	—	—	—	216.30		
11.	Manipur	2.04	2.04	Nil	—	—	—	—		
12.	Orissa	34.00	34.00	Nil	35.60	35.60	Nil	25.20		
13.	Punjab	2.50	2.50	Nil	2.70	2.70	Nil	3.00		
14.	Rajasthan	2.52	2.52	Nil	—	—	—	220.01		
15.	Tamil Nadu	43.63	43.63	Nil	17.03	17.03	Nil	100.00		
16.	Tripura	5.00	5.00	Nil	0.47	0.47	Nil	6.00		
17.	Uttar Pradesh	60.66	60.66	Nil	—	—	—	66.90		
18.	West Bengal	23.37	23.37	Nil	—	—	—	134.01		
19.	Chandigarh	—	—	—	—	—	—	15.00		

STATEMENT-VIII

NAME OF SCHEME : COACHING AND ALLIED SCHEME

(Rs. in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised	Central Assistance provided	Utilised	Non-Utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	3.00	3.00	Nil	40.00	40.00	Nil	55.41		Utilisation certificates are yet to be received.
2.	Assam	0.62	0.62	Nil	—	—	—	1.93		
3.	Bihar	8.57	8.57	Nil	1.70	1.70	Nil	2.96		
4.	Gujarat	5.53	5.53	Nil	2.57	2.57	Nil	6.22		
5.	Himachal Pradesh	1.00	1.00	Nil	—	—	—	—		
6.	Haryana	3.56	3.56	Nil	2.74	2.74	Nil	2.52		
7.	Jammu and Kashmir	0.50	0.50	Nil	—	—	—	—		
8.	Karnataka	1.00	1.00	Nil	—	—	—	2.91		
9.	Kerala	6.96	6.96	Nil	2.16	2.16	Nil	15.65		
10.	Maharashtra	1.00	1.00	Nil	0.80	0.80	Nil	1.83		

1	2	3	4	5	6	7	8	9	10	11
11.	Madhya Pradesh	3.00	3.00	Nil	—	—	—	—		
12.	Manipur	0.25	0.25	Nil	—	—	—	—		
13.	Meghalaya	0.50	0.50	Nil	—	—	—	—		
14.	Nagaland	0.60	0.60	Nil	—	—	—	—		
15.	Orissa	1.50	1.50	Nil	—	—	—	—		
16.	Punjab	1.00	1.00	Nil	5.43	5.43	Nil	0.59		
17.	Rajasthan	22.94	22.94	Nil	4.60	4.60	Nil	—		
18.	Tamil Nadu	2.00	2.00	Nil	—	—	—	—		
19.	Tripura	6.39	6.39	Nil	—	—	—	—		
20.	Uttar Pradesh	3.00	3.00	Nil	—	—	—	—		
21.	West Bengal	0.50	0.50	Nil	—	—	—	—		
22.	Delhi	3.00	3.00	Nil	4.00	4.00	Nil	4.14		
	Universities	57.37	57.37	—	79.86	79.86	—	44.60		Utilisation certificates are yet to be received.
	Private Institutions	37.23	37.23	—	56.13	56.13	—	66.60		

Wherever any unutilised amount is reported by the State Governments/University/Private Institutions these are deducted from the current year grants.

STATEMENT-IX

NAME OF THE SCHEME : UPGRADATION OF MERIT OF SC/ST STUDENTS

(Rs. in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Provided	Utilised	Un-Utilised	Provided	Utilised	Un-Utilised	Provided	Utilised	Un-Utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Haryana	2.90	2.90	Nil	2.90	2.90	Nil	3.20		Utilisation certificates not yet received.
2.	Himachal Pradesh	1.10	1.10	Nil	1.03	1.03	Nil	0.32		
3.	Madhya Pradesh	—	—	—	20.98	20.50	Nil			
4.	Orissa	3.92	3.92	Nil	21.07	21.07	Nil	17.05		
5.	Punjab	—	—	—	3.75	3.75	Nil			
6.	Rajasthan	5.85	5.85	Nil	8.33	8.35	Nil			
7.	Tamil Nadu	—	—	—	31.82	31.82	Nil			
8.	Tripura	—	—	—	0.84	0.84	Nil	0.09		
9.	Uttar Pradesh	—	—	—	4.93	4.93	Nil			
10.	West Bengal	—	—	—	2.18	2.18	Nil			
11.	Karnataka	—	—	—	2.20	2.20	Nil			
12.	Arunachal Pradesh	1.37	1.37	Nil	—	—	—	0.71		

1	2	3	4	5	6	7	8	9	10	11
15.	Orissa	1.50	1.50	Nil	—	—	—	—		
16.	Punjab	1.00	1.00	Nil	5.43	5.43	Nil	0.59		
17.	Rajasthan	22.94	22.94	Nil	4.60	4.60	Nil	—		
18.	Tamil Nadu	2.00	2.00	Nil	—	—	—	—		
19.	Tripura	6.39	6.39	Nil	—	—	—	—		
20.	Uttar Pradesh	3.00	3.00	Nil	—	—	—	—		
21.	West Bengal	0.50	0.50	Nil	—	—	—	—		
22.	Delhi	3.00	3.00	Nil	4.00	4.00	Nil	4.14	Utilisation	
B	Universities	57.37	57.37	—	79.86	79.86	—	44.60	certificates	
C	Private Institutions	37.23	37.23	—	56.13	56.13	—	66.60	are yet to	
									be received.	

Wherever any unutilised amount is reported by the State Governments/University/Private Institutions these are deducted from the current year grants.

STATEMENT-X

CENTRALLY SPONSORED SCHEME FOR IMPLEMENTATION OF PROTECTION OF CIVIL RIGHTS ACT, 1955 AND THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989

(Rupees in lakhs)

S.No.	Name of the State	1993-94			1994-95			1995-96		
		Central assistance			Central assistance			Central assistance		
		Released	Utilised	Un-Utilised	Released	Utilised	Un-Utilised	Released	Utilised	Un-Utilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	91.02	75.33	15.69	121.12	121.12	Nil	36.67	N.A.	N.A.
2.	Assam	—	—	—	—	—	—	2.50	N.A.	N.A.
3.	Bihar	26.50	3.00	23.50	—	15.00*	Nil	116.00	15.00**	N.A.
4.	Goa	0.05	0.05	Nil	—	—	—	0.25	0.10	0.15
5.	Gujarat	92.75	99.13*	Nil	112.11	103.44	8.67	268.05	N.A.	N.A.
6.	Haryana	5.22	3.63	1.59	4.82	1.84	2.98	4.72	1.69**	N.A.
7.	Himachal Pradesh	1.00	1.00	Nil	1.00	1.00	Nil	1.50	N.A.	N.A.
8.	Karnataka	148.87	54.80	94.07	139.82	29.30	110.52	153.51	N.A.	N.A.
9.	Kerala	19.99	8.61	11.38	25.07	22.98	2.09	35.37	N.A.	N.A.
10.	Madhya Pradesh	16.75	16.75	Nil	204.52	7.39	197.13	194.62	N.A.	N.A.
11.	Maharashtra	96.14	96.14	Nil	10.52	10.52	Nil	124.36	N.A.	N.A.
12.	Mizoram	—	—	—	4.20	Nil	4.20	—	—	—
13.	Orissa	2.00	2.00	Nil	2.00	2.00	Nil	5.00	N.A.	N.A.
14.	Punjab	13.40	13.40	Nil	33.50	23.95	9.55	20.45	19.87	0.58
15.	Rajasthan	51.00	33.38	17.62	39.88	39.88	Nil	57.50	N.A.	N.A.
16.	Tamil Nadu	69.36	64.60	4.76	70.34	69.58	0.76	82.54	N.A.	N.A.
17.	Uttar Pradesh	49.60	Nil	49.60	178.51	Nil	178.51	399.43	N.A.	N.A.
18.	West Bengal	4.40	3.55	0.85	5.15	0.50	4.65	—	—	—
19.	Dadra & Nagar Haveli	5.00	7.45*	Nil	8.22	10.32*	Nil	14.92	12.04	2.88
20.	Daman & Diu	—	—	—	—	—	—	0.10	—	0.10
21.	Pondicherry	13.14	13.04	0.10	13.93	13.83	0.10	14.35	14.25	0.10
	Total	706.19	495.86	219.16	974.71	472.65	519.16	1536.84		

NOTE : * Excess expenditure adjusted in subsequent releases.

** Figures are in respect of Protection of Civil Rights Act Component of the scheme only.

Details of utilisation in respect of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act Component awaited.

N.A. — Not available.

STATEMENT-XI

SPECIAL CENTRAL ASSISTANCE TO SPECIAL COMPONENT PLAN FOR SCs—AMOUNT RELEASED TO STATES/UTs & AMOUNT UTILISED AS REPORTED BY STATES/UTs DURING 1993-94 TO 1995-96

S.No.	State/UT	1993-94			1994-95			1995-96
		Released	Utilised	Unspent	Released	Utilised	Unspent	Released
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	2416.06	2416.06	--	3255.36	3962.00	—	3425.41
2.	Assam	220.51	168.73	51.78	273.34	163.49	109.85	222.65
3.	Bihar	2327.11	—	2327.11	—	—	—	—
4.	Goa	2.86	2.83	0.03	3.96	2.36	1.59	2.09
5.	Gujarat	796.82	744.04	52.78	956.68	489.98	466.70	278.90
6.	Haryana	424.53	451.75	—	538.05	491.21	46.84	623.00
7.	Himachal Pradesh	699.54	564.60	134.94	195.72	195.72	—	193.63
8.	Jammu & Kashmir	76.33	69.82	6.53	100.00	74.73	25.27	83.77
9.	Karnataka	1282.71	1282.71	—	1873.76	1973.76	—	2350.09
10.	Kerala	402.84	375.79	27.05	508.81	545.61	—	492.73
11.	Madhya Pradesh	2803.81	2713.82	89.99	2097.57	2586.70	—	2425.33
12.	Maharashtra	1562.79	1867.15	—	1575.89	1575.89	—	1745.47
13.	Manipur	5.56	5.52	0.04	6.09	6.08	0.01	5.90
14.	Orissa	1075.66	1075.66	—	1332.84	1332.84	—	1311.82
15.	Punjab	875.92	677.87	198.05	1626.72	840.85	785.87	571.68
16.	Rajasthan	1829.89	998.52	831.37	886.37	375.54	210.83	1828.26
17.	Sikkim	3.06	3.49	—	4.92	4.02	0.20	3.57
18.	Tripura	58.85	68.65	—	100.97	100.97	—	72.26
19.	Tamil Nadu	1879.11	2540.00	—	2655.66	2655.66	—	2803.55
20.	Uttar Pradesh	5933.29	6380.77	—	6297.51	7756.34	—	5839.03
21.	West Bengal	2322.75	2114.57	208.18	2813.37	2813.87	—	2955.22
22.	Chandigarh	12.39	12.39	—	17.40	18.60	—	14.86
23.	Delhi	184.76	172.46	12.30	244.42	244.42	—	231.16
24.	Pondicherry	14.81	25.73	—	19.31	25.70	—	19.62
Total		27211.96	24732.93	3940.15	27385.00	28417.74	1647.16	27500.00

2. Tribal Development

For the welfare and development of scheduled tribes there are 10 schemes out of which 4 are centrally sponsored schemes and 6 in the central sector.

Under the centrally sponsored schemes namely :—

1. Girls hostels;
2. Boys hostels;
3. Ashram Schools;
4. Research and Training (R&T)

Funds are allocated to States on the basis of 50:50 matching ratio.

The following are the central sector schemes :—

1. Vocational Training Centres in Tribal Areas (V.T.Cs);
2. Grant-in-aid to State Tribal Development Cooperative Cooperations (STDCCs);
3. SCA to Tribal Sub-Plan;
4. Funds released under First proviso to Article 275 (1) of the Constitution;
5. Grant-in-aid to Voluntary Organisations;
6. Educational Complex for ST Girls in Low-Literacy Pockets.

In the case of Central Sector Schemes of Vocational Training in tribal areas and Grant-in-aid to STDCCs, funds

are released on the basis of proposals from the States/UTs. The funds under the schemes SCA to Tribal Sub-Plan are released to States/UTs on the basis of certain norms fixed for ITDP, MADA, Clusters etc. While the funds under Article 275 (1) of the Constitution are released to the States mainly on the basis of tribal population. Under the remaining two central sector schemes of the grant-in-aid to Voluntary Organisations and Educational Complex in Low-Literacy Pockets, funds are not earmarked State-wise. Funds are released to organisations on the recommendations of State-Governments.

4. Funds released and Utilisation under different schemes State-wise for the years 1993-94, 1994-95 and 1995-96 is given in the Annexure A to G. These statements includes the figures of non-utilisation also.

5. The reasons for non-utilisation are largely as follows :—

- (i) The Finance Department of the State Governments takes time to release the funds to the Tribal Welfare Departments resulting in delay in utilisation;
- (ii) The programmes/works for which the grant are released like hostels, ashram schools etc. are time taking. Construction of the hostel buildings take two to three years;
- (iii) Very often funds are released in the last quarter of the year due to late receipt of proposals from the States, resulting in non-utilisation of the funds in the year of sanction and requiring revalidation of the sanction in the next year.

ANNEXURE-A

Statement of Funds Released to States/UTs During 1993-94 Under Various Schemes of Tribal Development Division

(Rs. in lakhs)

S.No.	Name of the States/UTs	Girls Hostel	Boys Hostel	Ashram School	Vocation-al Trg.	R & T	STDCC
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	53.11	30.74	34.50	—	5.66	25.00
2.	Assam	—	—	—	—	12.10	—
3.	Bihar	—	—	—	—	0.55	—
4.	Gujarat	19.51	39.23	—	3.46	0.55	—
5.	Arunachal Pradesh	—	—	—	—	0.27	—
6.	Jammu & Kashmir	—	5.97	—	—	—	—
7.	Karnataka	—	—	—	—	0.29	—
8.	Kerala	20.00	20.00	47.10	14.53	7.85	41.00
9.	Madhya Pradesh	27.03	39.28	—	44.34	23.35	60.00
10.	Maharashtra	—	—	69.42	—	23.75	53.00
11.	Manipur	10.11	10.11	—	—	3.50	10.00
12.	Orissa	77.24	29.40	16.20	70.03	3.73	50.00
13.	Rajasthan	12.25	36.75	—	44.34	5.57	61.40
14.	Sikkim	—	—	—	—	—	—
15.	Tamil Nadu	—	—	34.65	4.73	7.39	—
16.	Tripura	7.31	18.38	10.00	—	6.80	35.00
17.	Uttar Pradesh	3.65	3.65	40.68	—	4.98	—
18.	West Bengal	23.74	26.40	—	8.57	0.93	—

1	2	4	5	6	7	8	
19.	Himachal Pradesh	—	—	—	—	0.57	—
20.	Meghalaya	9.80	9.80	—	—	—	15.00
21.	Mizoram	—	—	—	—	—	—
22.	Nagaland	—	—	—	—	—	—
23.	Delhi	—	—	—	—	—	—
	<i>Union Territory</i>						
24.	A&N Islands	—	—	—	—	—	—
25.	Daman & Diu	—	—	—	—	—	—
	Total	263.75	269.71	252.55	190.00	120.00	350.40

NOTE : The amount released to STDCCs is fully utilised as reported by the states. For other schemes the unspent amount is revalidated as and when reported by the states.

ANNEXURE-B

Statement of Funds Released to States/UTs During 1994-95 Under Various Schemes of T. D. Division

(Rs. in lakhs)

S.No.	Name of the States/UTs	Girls Hostels	Boys Hostels	Ashram Schools	VTI	R & T	STDCCs
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	50.00	58.47	66.80	—	16.98	—
2.	Assam	—	16.00	—	—	12.55	—
3.	Bihar	—	—	—	44.34	10.63	—
4.	Gujarat	4.73	6.44	—	21.60	6.16	30.00
5.	Himachal Pradesh	—	—	—	—	0.21	—
6.	Jammu & Kashmir	—	86.02	—	—	—	—
7.	Karnataka	—	—	67.50	—	0.63	—
8.	Kerala	20.00	20.00	—	—	10.00	36.00
9.	Madhya Pradesh	115.83	16.90	—	—	13.09	124.00
10.	Maharashtra	—	—	1.76	54.12	24.30	30.00
11.	Manipur	—	—	—	—	2.00	10.00
12.	Orissa	44.00	36.00	60.00	88.68	8.59	75.00
13.	Rajasthan	—	—	24.50	—	6.14	30.00
14.	Sikkim	—	—	—	—	—	—
15.	Tamil Nadu	—	—	—	10.05	7.12	—
16.	Tripura	19.44	29.17	19.44	—	10.41	—

1	2	3	4	5	6	7	8
17.	Uttar Pradesh	—	—	—	—	—	—
18.	West Bengal	—	—	—	6.22	1.19	—
19.	Arunachal Pradesh	30.00	—	—	—	—	—
20.	Meghalaya	11.00	11.00	—	—	—	15.00
21.	Mizoram	—	—	—	—	—	—
22.	Nagaland	—	—	—	—	—	—
23.	Delhi	—	—	—	—	—	—
24.	Dadra & Nagar Haveli	37.00	—	—	—	—	—
25.	A & N Islands	—	—	—	—	—	—
26.	Daman & Diu	3.00	26.82	10.00	13.18	—	—
Total		305.00	306.82	250.00	288.18	130.00	350.00

NOTE : The amount released to STDCCs is fully utilised as reported by the States. For other schemes the unspent amount is revalidated as and when reported by the States.

ANNEXURE-C

Statement of Funds released to States/UTs During 1995-96 Under Various Schemes of T. D. Division

(Rs. in lakhs)

S.No.	States/UTs	Girls Hostel	Boys Hostel	Ashram School	Vocational Training	R & T	STDCC
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	91.00	92.63	72.17	64.34	25.54	90.00
2.	Assam	3.03	—	—	64.895	17.77	—
3.	Bihar	—	—	—	—	14.73	50.00
4.	Gujarat	—	—	—	52.305	0.14	—
5.	Himachal Pradesh	6.50	—	—	—	0.28	—
6.	Jammu & Kashmir	24.05	12.70	—	—	—	—
7.	Karnataka	—	—	—	—	—	—
8.	Kerala	—	—	—	—	11.25	57.00
9.	Madhya Pradesh	—	—	99.45	44.34	22.21	57.00
10.	Maharashtra	—	—	—	—	—	75.00
11.	Manipur	—	—	—	—	0.49	8.00
12.	Orissa	65.93	46.62	70.00	—	12.90	—
13.	Rajasthan	66.74	—	—	—	7.93	—

1	2	3	4	5	6	7	8
14.	Sikkim	—	—	—	—	—	—
15.	Tamil Nadu	—	—	—	—	16.54	—
16.	Tripura	19.44	38.38	38.35	59.12	8.27	63.00
17.	Uttar Pradesh	—	—	—	—	1.12	—
18.	West Bengal	19.57	115.92	—	—	10.83	—
19.	Arunachal Pradesh	—	—	—	—	—	—
20.	Meghalaya	13.75	13.75	—	—	—	—
21.	Mizoram	—	—	—	—	—	—
22.	Nagaland	—	—	—	—	—	—
23.	Delhi	—	—	—	—	—	—
	<i>UTs.</i>						
24.	Dadra & Nagar Haveli	40.00	45.00	—	—	—	—
25.	A & N Islands	—	—	—	—	—	—
26.	Daman & Diu	6.50	—	—	—	—	—
	Total	370.00	365.00	280.00	285.00	150.00	400.00
						+ 18.42 for Projects, seminars etc.	

NOTE : The amount released to STDCCs is fully utilised as reported by the States. For other schemes the unspent amount is revalidated as and when reported by the States.

ANNEXURE-D

Statement Showing Release of S.C.A. (Including Additional S.C.A.) Alongwith Expenditure Reported by the States/UTs. For the Years 1993-94, 1994-95 & 1995-96

(Rs. in lakhs)

Sl. No.	Name of the States/U.T.s	1993-94			1994-95			1995-96		
		Amount Released	Expenditure Reported	Unspent Balance	Amount Released	Expenditure Reported	Unspent Balance	Amount Released	Expenditure Reported	Unspent Balance
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1593.22	1545.58	47.64	1947.10	1947.10	Nil	2140.32	NR	2140.32
2.	Assam	1087.59	1038.75	48.82	1112.67	1318.21	Nil	1545.19	NR	1545.19
3.	Bihar	3497.39	Nil	3497.39	1748.70	274.22	1474.48	274.22	—	274.22
4.	Gujarat	2234.77	2103.66	131.11	2491.56	2056.98	434.58	3060.26	2416.00	644.26
5.	Himachal Pradesh	755.03	461.48	293.55	450.57	362.37	88.20	541.62	493.35	48.27
6.	Jammu & Kashmir	518.60	335.49	183.11	550.63	321.50	229.13	756.64	989.15	Nil
7.	Karnataka	439.76	439.76	Nil	409.03	381.45	27.58	659.99	NR	659.99
8.	Kerala	167.25	152.25	15.00	126.30	185.07	Nil	181.20	NR	181.20

1	2	3	4	5	6	7	8	9	10	11
9.	Madhya Pradesh	8117.65	8499.54	Nil	7535.72	6983.85	551.87	9579.66	NR	9579.66
10.	Maharashtra	2234.35	3139.68	Nil	2196.34	2971.31	Nil	2930.82	NR	2930.82
11.	Manipur	417.12	411.73	5.39	432.81	438.40	Nil	574.53	NR	574.53
12.	Orissa	3603.23	3611.04	Nil	3956.55	3973.50	Nil	4958.10	NR	4958.10
13.	Rajasthan	2664.68	2029.66	635.02	2202.79	1986.61	216.18	2819.04	2981.14	Nil
14.	Sikkim	73.67	72.89	0.78	75.10	69.26	5.84	100.19	82.91	17.28
15.	Tamil Nadu	214.05	227.2	Nil	256.88	300.02	Nil	274.44	143.99	130.45
16.	Tripura	372.37	323.18	49.19	480.01	358.78	121.23	564.97	460.63	104.34
17.	Uttar Pradesh	69.22	31.39	37.83	70.41	NR	70.41	104.08	NR	104.08
18.	West Bengal	1319.06	940.37	378.69	1335.83	1335.83	Nil	1763.21	NR	1763.21
19.	A & N Islands	77.22	53.13	24.09	85.50	68.55	16.95	112.21	89.11	23.10
20.	Daman & Diu	28.29	28.28	0.01	35.50	35.50	Nil	59.31	43.50	15.81
Total		29484.50	25445.06	5347.62	27500.00	2536.94	3236.45	33000.00	7699.78	25694.83

ANNEXURE-E**Grants Under Article 275 (1) of the Constitution Released to and Grants Utilized by States During 1993-94, 1994-95 and 1995-96**

(Rs. in lakhs)

Sl. No.	Name of the States/U.T.s	1993-94			1994-95			1995-96		
		Amount Released	Expenditure Reported	Unspent Balance	Amount Released	Expenditure Reported	Unspent Balance	Amount Released	Expenditure Reported	Unspent Balance
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	437.25	437.25	Nil	460.50	460.50	460.50	460.50	460.50	Nil
2.	Assam	301.50	NR	301.50	315.00	NR	315.00	315.00	—	315.00
3.	Bihar	801.00	NR	801.00	725.25	227.63	497.62	725.25	—	725.25
4.	Gujarat	668.25	557.85	110.40	675.00	676.01	Nil	675.00	675.00	Nil
5.	Himachal Pradesh	27.00	NR	27.00	24.00	NR	24.00	24.00	—	24.00
6.	Jammu & Kashmir	105.75	NR	105.75	95.25	NR	95.25	95.25	—	95.25
7.	Karnataka	251.25	188.84	62.41	210.00	NR	210.00	210.00	—	210.00
8.	Kerala	36.00	31.24	4.76	35.25	5.66	29.59	35.25	17.72	17.53
9.	Madhya Pradesh	1651.50	1212.57	438.93	1687.50	1523.27	164.23	1687.50	—	1687.50
10.	Maharashtra	795.00	24.03	770.97	801.75	68.68	732.87	801.75	705.73	96.02
11.	Manipur	53.25	53.08	0.17	69.00	NR	69.00	69.00	—	69.00

1	2	3	4	5	6	7	8	9	10	11
12.	Orissa	815.25	815.25	Nil	771.00	NR	771.00	771.00	—	771.00
13.	Rajasthan	576.65	432.56	144.19	600.00	600.00	Nil	600.00	744.19	Nil
14.	Sikkim	9.75	9.75	9.75	9.75	9.75	Nil	9.75	82.91	Nil
15.	Tamil Nadu	72.00	52.72	19.28	63.00	72.86	Nil	63.00	—	63.00
16.	Tripura	80.25	33.43	46.82	93.75	93.75	Nil	93.75	93.75	Nil
17.	Uttar Pradesh	32.25	13.45	18.80	31.50	NR	31.50	31.50	—	31.50
18.	West Bengal	423.00	317.25	105.75	417.75	417.75	Nil	417.75	417.75	Nil
TRIBAL MAJORITY STATES										
19.	Arunachal Pradesh	60.75	NR	60.75	60.00	NR	60.00	60.00	—	60.00
20.	Meghalaya	148.50	NR	148.50	166.50	NR	166.50	166.50	—	166.50
21.	Mizoram	63.75	NR	63.75	72.00	NR	72.00	72.00	—	72.00
22.	Nagaland	90.00	NR	90.00	116.25	NR	116.25	116.25	—	116.25
Total		1600.00	4169.00	3320.63	7500.00	4913.19	2586.81	7500.00	2274.47	4519.60

NR = Not Reported.

STATEMENT OF FAMILIES BENEFITTED

Ministry of Welfare
(Tribal Development Division)

SCHEME	UNIT	NUMBER BENEFITTED		
		1993-94	1994-95	1995-96
SCA TO TSP	Families	751202	216276 (**)	Information not yet received.
Hostel for ST Girls	No. of Hostels	52	42	45
	No. of seats	2478	2247	2153
Hostel for ST Boys	No. of Hostels	53	66	34
	No. of seats	2631	1911	1998
Vocational Training Centres	No. of Training Centres	15	19	19
	No. of seats	750	950	950

(**) Information not received from some State Governments.

ANNEXURE-F**Statewise Grant-in-aid Released Under the Scheme of Prevention and Control of Juvenile Social Maladjustment from 1992-93 to 1995-96**

(Rs. in lakhs)

Sl. No.	Name of the States/U.T.	Financial Year	1992-93	1993-94	1994-95	1995-96	1996-97
		Budget Allocation	500	500	300	200	200
		Released	539	110.61	300	69.93	—
		Unspent amounts	—	389.39	—	130.07	—
1.	Andhra Pradesh		12.59	—	—	—	
2.	Arunachal Pradesh		7.90	—	—	—	
3.	Assam		0.47	10.47	10.00	1.63	
4.	Bihar		10.16	—	—	—	
5.	Goa		23.83	27.99	—	0.81	
6.	Gujarat		40.63	—	7.93	—	
7.	Haryana		1.32	1.32	4.83	—	
8.	Himachal Pradesh		0.07	—	—	—	
9.	Jammu & Kashmir		—	—	—	—	
10.	Karnataka		52.35	—	—	—	
11.	Kerala		5.48	—	28.18	8.49	
12.	Madhya Pradesh		86.98	—	100.71	—	
13.	Maharashtra		104.75	—	—	—	
14.	Manipur		—	—	—	—	
15.	Meghalaya		1.96	1.02	2.78	2.81	
16.	Mizoram		1.99	0.48	26.68	2.87	
17.	Nagaland		3.39	1.41	3.89	2.59	
18.	Orissa		1.80	0.55	1.61	—	
19.	Punjab		9.31	23.58	15.65	3.20	
20.	Rajasthan		4.65	1.97	2.23	—	
21.	Sikkim		1.71	0.21	—	—	
22.	Tamil Nadu		52.70	—	—	0.77	
23.	Tripura		—	—	—	—	
24.	Uttar Pradesh		60.02	—	45.15	—	
25.	West Bengal		54.23	41.61	50.38	46.76	
26.	Pondicherry		0.76	—	—	—	
Total			539.03	110.61	300.02	69.93	

*Complete information about utilisation not received from the State Governments/UTs.

ANNEXURE-G

STATE-WISE GRANT-IN-AID RELEASED UNDER THE SCHEME OF BEGGARY PREVENTION

(Rs. in lakhs)

Sl. No.	Name of the States/U.T.	Financial Year	1992-93	1993-94	1994-95	1995-96	1996-97
			Budget Allocation	Released	Unspent amounts		
			20.00	100	55.00	55.00	55.00
			20.00	23.24	55.00	22.18	—
			Nil	76.76	Nil	32.82	—
1.	Andhra Pradesh		—	—	3.00	9.00	
2.	Delhi		4.46	0.53	10.26	0.13	
3.	Gujarat		8.68	—	—	—	
4.	Karnataka		3.52	—	35.20	—	
5.	Madhya Pradesh		—	3.52	—	—	
6.	Maharashtra		—	—	4.55	13.05	
7.	West Bengal		3.34	3.14	1.97	—	
8.	Tamil Nadu		—	16.05	—	—	
Total :			20.00	23.24	54.98	22.18	

*Complete information about utilisation not received from the State Governments/UTs.

Employees State Insurance Scheme

*567. SHRI A.C. JOS : Will the Minister of LABOUR be pleased to state :

(a) whether Government propose to reform the Employees' State Insurance Scheme (ESI) in view of the recent launch of the 'Jan Arogya Schemes' in the budget;

(b) if so, the details thereof;

(c) whether as part of the proposed reforms, the employees will be given, the choice to subscribe to the ESI or the 'Jan Arogya Scheme'; and

(d) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Employees' State Insurance Scheme framed under the E.S.I. Act, 1948 provides for medical care and also payment of cash benefits in the contingencies of sickness, maternity, employment injury due to accident/occupational diseases resulting in death/disablement. Medical care under the ESI Scheme is full, comprehensive and without any monetary limit on treatment of the insured person and his family. There is also a referral provision for super specialist treatment to any advanced medical institution in the country. The Jan Arogya Bima policy offered by the New India Assurance Company is a policy that offers a limited cover up to Rs. 5000/- per annum to the policy holders for a limited number of diseases. As such the benefits provided under the Jan

Arogya Bima policy are not comparable with the benefits of the ESI Scheme.

The ESI Scheme is a Social Security Scheme which is of compulsory and contributory nature. As such the question of giving individual choice to the employees does not arise.

[Translation]

Income from Private Airlines

*568. SHRI DATTA MEGHE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the annual income of the Government from each of the private companies operating air services in the country during the last three years;

(b) whether any new company has applied for operating air services; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Details of the revenue collected from private airlines are given in Statement—I and Statement—II.

(b) and (c) Consideration of proposals for grant of permission to commence air transport services is a continuing process. At present 7 scheduled and 21 non-scheduled operators are operating in the private sector and 35 No Objection Certificates have been issued so far for commencement of services.